

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 32

Dated Guwahati, the 7th June, 2016

The Principal Seat of the Gauhati High Court will remain closed from 27th June, 2016 to 10th July, 2016 on account of the **Summer Vacation**.

The working days during the Summer Vacation are divided into two equal parts of 5(five) days each. The Officers and Staff of the Principal Seat will attend office under Roster arrangement i.e., 50% of the Officers and Staff will work in the 1st Part of the Vacation and the remaining 50% of the Officers and Staff will work in the 2nd Part of the Vacation as mentioned below: -

1ST PART OF THE VACATION	2ND PART OF THE VACATION
27th June to 1st July, 2016	2nd July to 8th July, 2016 (Excluding 3 rd & 6 th July being Holidays)

The Officers and Staff will attend office from 10:00 a.m. to 5:00 p.m. on "Vacation Court Days" and from 10:00 a.m. to 3:00 p.m. on "other working days".

Limitation will not run during the Vacation.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No. HC.III - 35/2011/ 1506-1539 /G, dated 7th June, 2016

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (_____), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, for information and necessary action.
4. The Registrar, High Court of _____.
5. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
6. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
7. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Secretary, Bar Association, Dimapur.
10. The Secretary, Lawyers' Association, Guwahati.
11. The Chairman, N.E. Bar Council, Guwahati.
12. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.

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13. The District & Sessions Judge, _____, Assam.
14. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar (Judl.) Gauhati High Court, Guwahati. *He is to make necessary arrangement for holding Vacation Courts in the Principal Seat and the Permanent Benches.*
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
22. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
23. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr./ Dr.(Mrs.) / Mrs. Justice _____, Gauhati High Court, Guwahati.
25. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court.*
26. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
27. The Admn. Officer (J) (Establishment) *is to prepare duty chart in respect of Roster Arrangement of Officers and Staff during the Summer Vacation.*
28. The Court Manager, Gauhati High Court, Guwahati.
29. The Court Officer No.1, Gauhati High Court, Guwahati.
30. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
31. The Chief Security Officer, Gauhati High Court, Guwahati.
32. C.A. to the Registrar General, Gauhati High Court, Guwahati.
33. The Manager, Staff Canteen of the Gauhati High Court (P.S.), Guwahati.
34. The Notice Board, Gauhati High Court, Guwahati

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REGISTRAR GENERAL

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04/06/2016